183 Written Answers

to Questions 184

(c) whether his Ministry are aware i that there are moves by the management to retrench and victimise some trade $unio_n$ leaders of this concern; and

(d) whether Government propose to nationalise the BCPW Ltd. as committed by the previous Government; if so, what are the reasons for the delay?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL); (a) In reply to Rajya Sahha Unstarred Question No. 87 dated the 17th July, 1978, it was mentioned that a proposal to nationalise Bengal Chemicals and Pharmaceutical Works Ltd. was under Government's consideration and necessary action in this regard was being taken.

(b) Yes, Sir. The allegations have been looked into. Most of the allega tions were found not substantiated. Corrective action where necessary, has been taken

(c) The Chief Executive of the Company has confirmed that there is no such move;

(d) The proposals for nationalisation are under consideration and a decision is expected to be taken early.

Adult education centres in West Bengal

1055. SHRI BHAIRAB" CHANDRA MAHANTI: SHRI TILOK GOGOI: SHRI PRASENJIT BARMAN:

Will the Minister of EDUCATION be pleased to state:

(a) what is the number of adult education centres under National Adult Education Programme that have been recommended by the West Bengal Government for Central Government's approval; (b) whether thes[©] centres have been approved by the Central Government; and

(c) if not, what are the reasons for the delay?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a), (b) and (c) Under the Adult Education Programme, State Governments are required to recommend the adult education projects for approval of the' Government of India only in cases of registered voluntary agencies, public trust_s or non-profit making companies who request for grant under the Central 'Scheme ₀f Assistance to Voluntary Agencie_s working in the field of Adult Education'. On the basis of recommendations of State Government grants, if approved, are released to the concerned voluntary agencies.

Government of West Bengal forwarded, during the last week of February, 1979, a lisf of 205 voluntary agencies and requested that an amount of Rs. 45.73 lakhs be placed at their disposal for disbursement to these voluntary agencies for running 4573 aduit education centres. The State Government did not forward any properly formulated project proposals in the prescribed form nor were the necessary documents to examine the proposals received from these agencies. The State Government were, therefore, advised to send the proposals of the concerned voluntary agencies in the prescribed form together with necessary documents and theif specific recommendations abotft the area of operation and capability of the agency to take up the programme. Thereafter during 1979-80, 12 projects involving 1224 adult-education centres were recommended by the State Government. Out of these, 8 projects involving 500 centres have been approved by the Ministry and grants have been released to them. Remaining applications could not be considered because they did not fulfil the eligibility conditions.